

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 3rd February, 2020

No.HC.XXXV - 5/2016/ 25 / RTI, In supersession of earlier orders, Hon'ble the Chief Justice of the Gauhati High Court is pleased to designate Smti. Karabi Das, Deputy Registrar (Judicial-V) as Assistant Public Information Officer(APIO) for the Principal Seat of Gauhati High Court, under Rule 2(d) of the Gauhati High Court (Right To Information) Rules,2008 with immediate effect until further order(s).

By Order,

TK
3.2.2020
REGISTRAR (JUDICIAL) & PIO

Memo No.HC.XXXV - 5/2016/ 26 / RTI, Dated 3rd February, 2020

Copy to:

1. The Registrar (Vigilance / Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar (Permanent) Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Jt. L R -cum-Jt. Secretary to the Govt. of Assam, Judicial Department, Dispur.
5. The Registrar, Central Information Commission, New Delhi.
6. The Registrar, Assam Information Commission, Shilpagram, Panjabari, Guwahati.
4. The Joint Registrar (), Gauhati High Court, Guwahati.
5. Smti. Karabi Das, Deputy Registrar (Judicial-V),Gauhati High Court, Guwahati
6. The Deputy Registrar (), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (), Gauhati High Court, Guwahati
8. Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secy. To Hon'ble Mr./Mrs./ Justice _____, Gauhati High Court, Guwahati.
10. The Administrative Officer (J) _____, Gauhati High Court, Guwahati
- ✓ 11. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the Gauhati High Court website under the tab General Notice and also "RTI".
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. The Notice Board, Gauhati High Court, Guwahati.

Sd/- (Dhrupad Kashyap Das)
REGISTRAR (JUDICIAL) & PIO